

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **28.04.2025** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 131/2025 For Stay IA No. 351/2025 For Exemption IA No. 352/2025 Delay in refiling IA No. 353/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & Anr. WITH	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator
2.	Comp App (AT) (CH) (Ins) No. 133/2025 For Stay IA No. 357/2025 For Exemption IA No. 358 & 359/2025 Delay in refiling IA No. 360/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & Anr.	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Ms. Anusha Moturi	
4.	Comp App (AT) (CH) (Ins) No. 159/2025 For Direction IA No. 433/2025 Delay in refiling IA No. 594/2025	Pratik Mehta & 3 Ors. Vs Kondisetty Kumar Dushyantha Liquidator of Unishire Housing LLP & 2 Ors.	Mr. Adith Narayan Vijayaraghavan	
5.	Comp App (AT) (CH) (Ins) No. 189/2025	MCM Pacific Pte Ltd Vs Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd.	Mr. Sameer Kumar	

6.	Comp App (AT) (CH) (Ins) No. 219/2025 For Stay IA No. 618/2025	TruPro Insolvency Services LLP RP of Amar Prakaash Developers Pvt. Ltd Vs Aadarsh Surana Suspended Director & 6 Ors.	Mr. R Sivaraman	
7.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/20225	Kotak Mahindra Bank Ltd. Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt. Ltd. & 6 Ors.	Mr. Akshay Goel	
8.	Comp App (AT) (CH) No. 39/2025 For Urgent listing IA No. 517/2025 For Exemption IA No. 518/2025 For Additional Docs IA No. 519, 551, 552 & 553/2025 For Stay IA No. 520 & 550/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No.643/2021 For Stay IA No.642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr. WITH	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran R1 Mr. Shabbeer Ahmed-R2
10.	TA (AT) No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabhi Rama Rao Vs VBC Industries Ltd. & 2 Ors WITH	Mr. Akshat Singh	Mr. T Ravichandran R1 Mr. Somraj Choudhury- R2
11.	TA (AT) No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran R1 Mr. Somraj Choudhury- R2
12.	TA (AT) No.130/2021 (Comp App (AT) No. 100/2019) IA No. 121/2023	Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd. & 4 Ors.	Ms. Simran R Gurnani	A.K. Mysamy & Associates Mr. Aravindh
13.	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors.	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2

14.	Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Mr. Aashutosh Srivatsava	Ms. Poornima Hatti R1 Mr. Srihari - R2 R3
15.	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No.240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner, EPFO & Anr.	Mr. B Dhanaraj	Mr. PK Panneer Selvam- R1 Ms. Rajalakshmi Varadharajan R2/Liquidator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1
17.	TA (AT) No.6/2022 (Comp App (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	O. Arumugasamy Vs T.R Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesht-R1-R4 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10
18.	IA No. 168/2025 (To implead) in TA (AT) No. 12/2022 (Comp App (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesht- R1- R4 Mr. Pranav V Shankar
19.	IA No. 167/2025 (To implead) in TA (AT) No. 13/2022 (Comp App (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs M. Leela & 10 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesht-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
20.	TA (AT) No.16/2022 (Comp App (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018) For Direction IA No. 1150/2024	M. Nagaraj Vs M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesht-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar

21.	TA (AT) No. 19/2022 (Comp App (AT) No. 360/2018 For Direction IA No. 188/2018)	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Praveen Kumar R9
22.	TA (AT) No. 21/2022 (Comp App (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Linges- R1-R4 Mr. Pranav V Shankar Mr. Praveen Kumar
23.	TA (AT) No. 23/2022 (Comp App (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt & 5 Ors. Vs M. Leela & 8 Ors	Mr. Naman Jhabakh	Mr. Aman Nalina Linges- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar Mr. Praveen Kumar
24.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No.1077/2023 & 469/2024	Sriharan Sripathmanathan Rep by E.Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors	Ms. J Parimalam	King & Partridge - R1- R4, R7 Ms. C Keerthana- R6
25.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee R1
26.	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goel, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai
27.	IA No. 108/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024 For Directions IA No. 570/2025	Veerabhadrapa Girish, Suspended Director of SL Residential Layout Pvt. Ltd. Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2
28.	IA No. 368/2025 (For Additional Docs) in Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025	Nallapa Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors.	Ms. Deepika Murali	Ms. R Moneshaa- R1- R5

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To Vacate Stay IA No. 493/2025	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
30.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
31.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3
32.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
33.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivas Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	TA (AT) No. 211/2021 (Comp App (AT) (Ins) No. 1424/2019 For Exemption IA No. 4069/2019)	Western Coalfields Ltd. Vs Sai Wardha Power Generation Ltd & 5 Ors.	Mr. Keerthikiran Murali	Mr. Ramaswamy Meyyappan
35.	TA (AT) No. 45-46/2021 (Comp App (AT) No. 89- 90/2020 For Interim Relief IA No. 1490-1491/2020 For Exemption IA No. 1492-1493/2020)	Madhukara Director of Super Royal Holidays Pvt. Ltd. Vs Union of India, MCA & Anr.	Mr.Rohan Rajasekaran	

36.	TA (AT) No. 235/2021 (Comp App (AT) (Ins) No. 423/2020)	VK Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar, PCS	Mr. Bathri Narayan
37.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power & Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	Mr. VVSN Raju- R1
38.	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India Rep through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	Mr. Avinash Krishnan Ravi- R1 Mr. Philip Mathew- R2
39.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt. Ltd. & 8 Ors.	Mr. AK Mysamy	Mr. EK Kumaresan R2
40.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr.	Mr. G Kalyan Jhabakh	Mr. Sarath Babu R1 R2
41.	Comp App (AT) (CH) (Ins) No. 301/2024 For Stay IA No. 798/2024 For Exemption IA No. 797/2024 For Direction IA No. 796/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt. Ltd. & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & Anr.	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
42.	Comp App (AT) (CH) (Ins) No. 324/2024 For Stay IA No. 875/2024 For Exemption IA No. 876/2024	Korba Power Ltd. Vs Water Resources Dept, Chattisgarh	Mr. Ramakant Rai	Mr. Sai Srujan Tayi
43.	Comp App (AT) (CH) No. 10/2025 To dispense with IA No. 137/2025	Big Bang Boom Solutions Pvt. Ltd. Vs Centauri Composites Pvt. Ltd. & Anr.	Mr. R Sivaraman	Mr. BV Satish Kumar- R1 R2
44.	Comp App (AT) (CH) (Ins) No. 38/2025 For Stay IA No. 142/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs CA Rajendran PR & Anr	Mr. EK Kumaresan	
45.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt. Ltd. Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt. Ltd. & 3 Ors. WITH	Mr. R Surendran	

46.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt. Ltd. Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt. Ltd. & 3 Ors.	Mr. R Surendran	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018)	C.J George & 3 Ors Vs Synthite Industries Pvt. Ltd. & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailendran
48.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14
49.	TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023	N. Gunasekar Vs Global Finsol Pvt. Ltd & 14 Ors.	Mr. SS Rajesh	Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8
50.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors. Vs Shivadutt Bananje, RP, Fortuna Urbanscape & 2 Ors. WITH	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
51.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors. Vs Shivdutt Bananje, RP, Fortuna Urbanscape & 37 Ors.	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1
52.	Comp App (AT) (CH) (Ins) No. 278/2021 For Stay IA No. 598/2021	Malayalam Industries Ltd. Vs K Easwara Pillai, RP of Mathstraman Manufacturers and Traders Pvt. Ltd. & 6 Ors.	Mr. GR Lakshmanan	Mr. S Sethuraman R1
53.	Comp App (AT) (CH) (Ins) No. 40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1

54.	Comp App (AT) (CH) No. 49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjana Rajagopalan	Mr. Pawan Jabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9
55.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
56.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
57.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
58.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
59.	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K Gaurav Kumar, CS
60.	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No.193/2023 For Direction IA No.194/2023 For Exemption IA No.195/2023	Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs Classic Knits India Pvt Ltd rep by CA M.Suresh Kumar, RP & 4 Ors.	Mr. PK Panneer Selvam	Mr. PS Suman- R2 Mr. Bhagavath Krishnan PMN- R3, R4
61.	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt. Ltd.	Ms. Abitha Banu	Mr. Pradeep Joy
62.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr.AG Sathyanarayana	Mr.ML Ganesh-R1 Mr.S Sathiyarayanan R2
63.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt. Ltd. Vs Jossey Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors.	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3

64.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director and Authorised Rep of Anjani PRS Blends Pvt. Ltd. & Anr. Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd.	Ms. Shubharanjani Ananth	Mr.AG Sathyanarayana
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02.00 pm

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
65.	Contempt Case No. 05/2024 in Comp App (AT) (CH) (Ins) No. 211/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.	Mr. Allwin Godwin	Ms. R Moneshaa R1,R3 Ms. Anuradha Bisani R2
66.	IA No. 328/2025 (For Amendment) & IA No. 252/2025 (For Directions) in Comp App (AT) (CH) (Ins) No. 211/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.	Mr. Allwin Godwin	Ms. R Moneshaa R1,R3 Ms. Anuradha Bisani R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
67.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1,R3 Ms. Anuradha Bisani R2
68.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56, 110, 111 & 513/2025	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
69.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
70.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By the order of Hon’ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in